

Act, 1934, and other relevant statutes, and undertakes prudent regulation and supervision for the safety, soundness and systemic stability of the banking system.

Government initiates legislation for strengthening of the financial ecosystem and administrative strengthening of key institutions, besides supporting Public Sector Banks (PSBs) in terms of capital to supplement their efforts at generating capital and instituting reforms for responsive and responsible banking. As part of this, Government has initiated legislation for the Insolvency and Bankruptcy Code, amendments to the Banking Regulation Act and recovery related laws for strengthening the recovery ecosystem, and the Fugitive Economic Offenders Act, besides establishing Banks Board Bureau for top-level appointments at arms length and strengthening Debts Recovery Tribunals and Debts Recovery Appellate Tribunals. Further, for improving PSBs, Government has followed a comprehensive approach of recognition of stressed assets as NPAs, resolution of NPAs, recapitalisation of Public Sector Banks (PSBs), and reforms to strengthen banks.

(b) Bank managements are responsible to the regulator-cum-supervisor, shareholders and other stakeholders.

Budget allocation for Delhi Government

868. SHRI AHMED PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Delhi Government received ₹36,776 crores from Government as budget in 2014 and ₹48,000 crores in 2018 as claimed by some MPs; and

(b) if not, the actual amount the Delhi Government received from Government in 2014 and 2018 respectively?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.): (a) and (b) No Sir, the Budget allocated by the Union Government to the Delhi Government for the FY 2014-15 (Actual) and FY 2017-18 (Actual) was ₹327 crore and ₹752.98 crore respectively. The Budget Estimate for the FY 2018-19 was ₹790 crore.

Formulation of reform agenda for Banks

869. DR. R. LAKSHMANAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government has announced a Public Sector Banks (PSBs) reform agenda;